

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 23/GT/2017

Date: 26.4.2019

To,

MSA Partners,
C-66, Ground floor,
Nizamuddin (East),
New Delhi- 110013

Sir,

Subject: Petition No. 23/GT/2017 i.e. BRBCL v. ECR & ors - Approval of tariff of Nabinagar TPP (4 x 250 MW) for the period from anticipated date of commercial operation of Unit-I to 31.3.2019.

Ref: Your letter dated 16.4.2019

With reference to your letter dated 16.4.2019 on the above mentioned subject, I am directed to inform that your request for extension of time for filing additional information has been considered and time to file the same has been extended till 3.5.2019. The Respondents shall file their replies by 17.5.2019, with copy to BRBCL, who may file its rejoinder, if any, by 24.5.2019. No further extension of time shall be entertained for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. East Central Railways
2. BSPHCL